

- (b) No, Sir.
- (c) Does not arise in view of (b) above.

Mobile check-in of passengers

1719. SHRI ANIL MADHAV DAVE: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government initiated or proposes to ask the Airlines companies operating in the country to introduce/facilitate fast check-in well in advance (almost 48 hours) *via* mobile/websites in order to reduce waiting time at airports; and
- (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) and (b) Government has not issued any directive/regulation in this regard. Option of “web check in” facility has been introduced by almost all the schedule domestic airlines operating in the country.

Shops inside IGI airport

1720. SHRI PRAVEEN RASHTRAPAL: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the total number of shops inside the premises of Indira Gandhi International Airport at New Delhi;
- (b) who are the owner of these shops and what is the monthly rental income from all these shops; and
- (c) whether it is a fact that most of the shops are selling liquors and imported items?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) and (b) There are around 200 shops spread across departures and arrivals area of Domestic & International sides at T1 and T3 of Indira Gandhi International (IGI) Airport, New Delhi. These shops are licensed by M/s Delhi International Airport Private Limited (DIAL) to various concessionaires on a revenue share basis, which varies based on location, size, concept, category etc. or on fixed monthly license fee basis.

- (c) The shops located at IGIA, New Delhi sell both imported as well as Indian items including various categories of merchandise like apparel, watches, souvenirs,